

(c) if so, the details thereof; and

(d) whether it is also a fact that CISF will now demand that suppliers be made more accountable and glitches be removed in a time bound manner?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) No, Sir. There is already a standardized procedure for recommending technical equipment and security related infrastructure at each facility protected by CISF.

(b) Yes, Sir. The requirement of security equipment at each facility is assessed by a Board of Officers. The items are procured in consultation with management of the concerned undertakings as per Qualitative Requirements (QRs).

(c) Specifications of devices are approved by MHA. These specifications are updated from time to time depending on changes in technology and user requirements.

(d) No, Sir. As per the existing rule and practice supplier have been made accountable by laying down conditions in the supply orders.

Unemployment among the youth

*239. SHRI M.P. ACHUTHAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the unemployment among the youth aged between 15 to 24 years has risen from 17.6 per cent in 2001 to 20 per cent in 2011; and

(b) if so, the details thereof and the steps proposed to be taken to solve the unemployment problem, particularly among the youth?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI NARENDRA SINGH TOMAR): (a) Estimates of employment and unemployment are obtained through labour force surveys conducted by National Sample Survey Office (NSSO). Last such survey was conducted during 2011-12. As per results of the surveys conducted during 1999-2000, 2004-05, 2009-10 and 2011-12, details of unemployment rate on usual status among the youth in the age group of 15-29 years are given below:

(Figures in percentage)

	Unemployment Rate (in %)			
	1999-2000	2004-2005	2009-2010	2011-2012
Rural Male	4.3	3.9	4.7	5.0
Rural Female	2.7	4.2	4.6	4.8
Urban Male	10.8	8.8	7.5	8.1
Urban Female	13.9	14.9	14.3	13.1

(b) To address the unemployment issues including that of youth, the Government runs various public employment generation schemes like Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), ' Swarna Jayanti Shahri Rozgar Yojana (SJSRY), Prime Minister's Employment Generation Programme (PMEGP), and National Rural Livelihood Mission (NRLM). In addition, the government is promoting labour-intensive manufacturing and increasing employment opportunities by promoting tourism and agro-based industries. The 12th Five Year Plan projects 5 crore new work opportunities to be generated in the non-farm sector and skill certification to equivalent numbers. National Skill Development Agency has been set up to coordinate action among Central Ministries in this context. It has also been decided to use at least 10% of Special Central Assistance to Tribal Sub-Plan (SCA-SCP), Multisectoral Development Programme funds and 5% of Border Area Development Programme funds for skill development and enhancing employability of youth. To improve exchange of employment related information in the labour market, the Government has also decided to convert the Employment Exchanges into Career Centres in collaboration with the State Governments for providing counseling services to the students and job-seekers along with other employment related assistance. The Government is also reviewing apprenticeship scheme to enlarge participation of small and medium industries so as to enhance employability of youth in the country.

Persons from Pakistan seeking citizenship

*240. SHRI AVINASH RAI KHANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many persons have come to India from Pakistan on temporary visa in the last ten years;